

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA./TA/MP, No. _____/199

Versus _____

Date of Order	Orders
<u>9/9/93</u> <i>Recd by C.A. 9/9/93 Jm. 9/9/93</i>	Applicants or their Counsel is not present. Mr. M. Rafiq - Counsel for respondents. The O.A. is dismissed in default for non prosecution on the part of the applicant. <i>(O P Sharma)</i> Administrative Member <i>Gopal Krishna</i> Member (Judicial)
	Cert sent to the app on and 6260 Date 20-9-93 U